NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 07/2016 in CP 10/15	TP 94/16	For hearing	111	K. Ravinder Reddy Vs Alliance Business School & 2 Others.

SL.	NAME (IN CAPITAL)	SIGNATURE		
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		

No representation from the petitioner's counsel. Petitoner is also absent. No representation for the respondent also. Counsel for applicant in C.A. 07/2016 is present. He informed that no reply has been filed by the respondents.

List it on 06.03.2018 at 3.00 p.m.

MEMBER (T)

MEMBER (J)